

GOVERNMENT OF MANIPUR
OFFICE OF THE DISTRICT & SESSIONS JUDGE, IMPHAL EAST

O R D E R
Imphal the 22nd May, 2018

No. DJ/IE/A/108/2018/ In adherence to the Order passed by the Hon'ble Supreme Court of India on 11.05.2018 in W.P. (Criminal) No. 113 of 2018 and under the provisions of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal), Act, 2013 and Internal Complaints Committee is hereby constituted for prevention of sexual harassment of women within the precincts of all the courts and offices of Imphal East District (excluding the court and office of the Civil Judge Jr. Divn)/JMFC/Jiribam) under the District & Sessions Division, Imphal East and for redressal of any complaint that may be lodged in these courts and offices. The committee will consist of the following members.

Committee Members:

S/L	Name of Committee Member	Remarks
1	Mrs. Lalvarmawi, Sheristadar	Presiding Officer
2	K. Bino Devi, Advocate & President, All Manipur Lady Bar Association, Manipur	Member
3	Ph. Binodini Devi, Advocate, Penal Lawyer, Front Office, DLSA, Imphal East	Member
4	Shri Y. Tombisana Singh, L.D.A	Member
5	Smt. Ch. Gitamani Devi, U.D.A.	Member
6	Smt Y. Sunitibala Devi, U.D.A	Member
7	Shri Ph. Keshorechand Singh, L.D.A.	Member
8	Shri Th. Satyajit Singh, L.D.A.	Member

2. The Committee shall meet on all last working day of every month other than cases of urgencies.
3. The members from All Manipur Lady Bar Association and Penal Lawyer, Front Office, DLSA, Imphal East shall be paid such fees or allowances for holding the proceedings as per the provisions of Section 4 of the Act.
4. The Presiding Officer and every member of the committee shall hold Office for a period of three years from today, the 22nd of May 2018.

Sd/-

(G. Gaiphulshillu)

District & Sessions Judge,
Imphal East

Dated the 22nd May, 2018

Memo No. DJ/IE/A/108/2018/

Copy to:-

1. The Registrar (Judl), High Court of Manipur.
2. All the Presiding Officers under District & Sessions Division, Imphal East
3. Mrs. Lalvarmawi, Presiding Officer of the Committee, she is directed to convene the 1st meeting on 31st May, 2018 at 3.00 p.m. for further proceeding.
4. All Members of the Committee.
5. Order Book
6. File.

Sd/-

District & Sessions Judge,
Imphal East